

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 63 of 2020

IN THE MATTER OF:

Rita Dixit

....Appellant

Vs.

Dhirendra Nath & Ors.

....Respondents

Present:

**For Appellant: Mr. S. K. Nanda and Mr. Kunal Bawa, Advocates
along with Mrs. Rita Dixit**

For Respondents:

O R D E R

18.02.2020: Learned Counsel for the Appellant submits that since he has received the reply only two days back, he would need some more time to file Rejoinder. He also wants to file an Affidavit in terms of judgment rendered by this Appellate Tribunal in "*Navin Raheja V. Shilpa Jain & Ors. – Company Appeal (AT) (Ins.) No. 864/2019*". Ten days time is granted for filing the same with advance copy provided to the Learned Counsel for the Respondents.

List this appeal 'for admission (fresh case)' on **13th March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn